
Recruitment Rules for the Post of Driver (Class-III) (in the Gujarat Water Supply and Sewerage Board), 1997

CONTENTS

1. .
2. .
3. .
4. .
5. .
6. .
7. .

Recruitment Rules for the Post of Driver (Class-III) (in the Gujarat Water Supply and Sewerage Board), 1997

In exercise of the powers conferred by sub-sec. 2(b) of Sec. 77 of Gujarat Water Supply and Sewerage Board Act, 1978 and in supersession of the existing rules, made vide Government letter Health and Family Welfare Department No. PHR/1184/2790/F, dated 25th July, 1984, the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Driver, Class-III in the Gujarat Water Supply and Sewerage Board, namely :

1. . :-

These rules may be called Recruitment Rules for the Post of Driver (Class-III) (in the Gujarat Water Supply and Sewerage Board), 1997.

2. . :-

The appointment to the post of Driver (Class-III) shall be made either :

(a) by transfer of a person working on workcharged establishment as Driver on the basis of seniority-cum-merit and who possesses requisite qualifications as specified in clauses (b) to (g) of Rule 3 and who was within the age limit at the time of the initial appointment on workcharged establishment, provided that the seniority of a person on appointment by transfer shall be determined on the basis of the date of joining on temporary establishment.

(b) by promotion from amongst Class IV employees who possess the required qualifications as mentioned in columns (b) to (g) of Rule 3.

(c) by direct selection.

3. . :-

To be eligible for appointment by direct selection a candidate shall

(a) not be more than 30 years of age.

(b) have passed seventh standard examination.

(c) possess heavy motor vehicle licence with three years experience of driving heavy motor vehicle with good record of driving and have adequate knowledge of motor mechanism.

(d) possess knowledge of Gujarati or Hindi language or both.

(e) possess the following minimum standard of physique.

(i) Height 162 Centimeters (ii) Chest 79 Centimeters

(f) possess clear vision.

(g) have experience of five years of driving vehicles.

4. . :-

The candidate appointed by direct selection shall be on probation for a period of one year.

5. . :-

The selected candidate shall be required to pass any examination in Hindi or Gujarati or both any other examination, if any, in accordance with the rules prescribed by Gujarat Water Supply and Sewerage Board in that behalf from time to time.

6. . :-

The selected candidate shall have to undergo such training as may be prescribed by the Board from time to time and shall be required to service the Board thereafter for such period as may be fixed by the Board from time to time.

7. . :-

The selected candidate, shall be required to furnish security and surety bonds in such form, for such amount and for such period as may be prescribed by the Board from time to time.

